

three years and their salaries range from £E.1150 to £E.1600 per annum.

**BUILDING OF A HOTEL IN NEW DELHI**

98. DR. RAGHUBIR SINH: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state whether Government propose to build a 300-room luxury hotel in New Delhi; and if so, when?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): No, Sir. The Government is, however, contributing towards the share capital of a public limited company to be floated for the construction of a hotel in the Diplomatic Enclave, New Delhi.

**POWER GENERATED FROM BOKARO THERMAL POWER STATION**

99. SHRI M. VALIULLA: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the extent to which the power generated from the Bokaro Thermal Power Station is utilized at present;

(b) the amount realised by the sale of electricity from that station; and

(c) who are the bulk purchasers of electricity from that Station?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The load on Bokaro Thermal Power Station at present is 52,500 KW.

(b) The amount realised from sale of power from DVC grid system in 1954-55 amounted to Rs. 80.05 lakhs. It is not possible to segregate the revenue in respect of different power stations interconnected to a grid system.

(c) The bulk purchasers of DVC power at present are:—

- (i) Chittaranjan Locomotive Works.
- (ii) Dishergarh Power Supply Co. Ltd., Dishergarh and Kumardhubi.
- (iii) Associated Power Co. Ltd., Seebpore and Luchipur.
- (iv) Sijua (Jherriah) Electric Supply Co., Loyabad.

- (v) Indian Iron and Steel Co. Ltd., Kulti and Burnpur.
- (vi) Government of Bihar.
- (vii) Government of west Bengal.
- (viii) Hindustan Cables Ltd.
- (ix) Tata Iron and Steel Co. Ltd., Jamshedpur.
- (x) Indian copper Corporation Ltd., Mosabani.
- (xi) Associated Cement Co. Ltd., Sindri.

**CONSTRUCTION OF JAMMU-PATHANKOT ROAD AND BRIDGES**

100. SHRI M. VALIULLA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the names of contractors that entered into agreements individually with the Chief Engineer, Central Public Works Department in connection with the construction of Jammu-Pathankot Road and Bridges; and

(b) what is the value of such contracts?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) and (b). A statement containing the required information is placed on the Table of the House. These contracts were placed in 1947 and 1948 when the road between Jammu and Pathankot had to be constructed as a measure of emergency and the Chief Engineer had been given special powers to award contracts by negotiation.

**STATEMENT**

Name of Contractor	Value of the contracts placed with them.
	Rs.
S. Waryam Singh Duggal.	2,28,518
S. Fouja Singh. . . . .	2,23,002
	3,46,190
S. Chanan Singh.	2,48,000
	2,49,000
	2,02,711
S. R. S. Tirath Ram.	2,84,720
	2,50,155
	22,00,000
S. Malik Kartar Singh	4,00,000
S. Kishan Singh Narain Dass.	2,23,002
<b>TOTAL</b>	<b>48,55,298</b>